

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 26 of 2019**

In the matter of :

ABHAY DAHIYA

... APPLICANT

Versus

STATE OF HARYANA

... RESPONDENTS

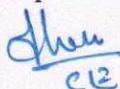
INDEX

Sr.No.	Particular	Page No.
1	Action Plan on behalf of Municipal Corporation Sonapat in compliance of order dated 30-9-2019	1 to 7
2	Annexure- A A copy of action plan of Collection & Transportation of MSW by concessioner JBMEMPL	8 to 9
3	Annexure- B Action plan of ISWM plant submitted by concessioner JBMEMPL	10 to 21
4	Annexure- C Photographs of dump site	22 to 23
5	Annexure-D Sample Copies of agreement of Dhaba owner regarding processing of wet waste	24 to 39
6	Annexure- E Sample copies of agreement of Dhaba owner regarding STP and reuse of treated water	40 to 55

Place : New Delhi

Date :

Filed by:-


Commissioner
Municipal Corporation
Sonapat


Action Plan in O.A. No. 26/2019 titled as Abhay Dahiya V/s State of Haryana

1. Background

A Complaint has been filed in the Hon'ble NGT that there is dumping and burning of garbage in violation of Solid Waste management Rules 2016 and discharging of untreated water by Dhaba owners and Municipal Corporation Sonapat near Deenbandhu Chhotu Ram Science and Technology University , Murthal creating Pollution and adverse impact on the health and Environment.

The above case was fixed for hearing before Hon'ble NGT on dated 30-9-2019. The Hon'ble Court has pass order & saying that the Secretary, Urban Development Haryana and Commissioner , Municipal Corporation Sonapat remain present with their action plan in the matter on the next date i.e. 25-11-2019.

2. Brief History :-

The Sonapat town is located towards Western side of N.H-44 at a distance of 3 K.M. from Bahalgarh and 3.5 K.M. from Murthal having an area of 43.5 Sq. K.M. The status of the town was Municipal Council which was upgraded in to Municipal Corporation Sonapat vide Govt. notification dated 6-7-2015 by including adjoining surrounding areas and near by villages. At present the total area of Municipal Corporation Sonapat is 105.86 Sq. K.M. and having population of 4,27,270. Now N.H. 44 passes through limit of Municipal Corporation Sonapat in stretch of 17.6 K.M. Mostly Dhabas in this stretch area situated in Murthal, which were out side Municipal limit.

3. Existing status of Solid Waste Management in Sonapat

At present the total area of M.C. is 105.86 Sq. K.M. and population is 4,27,270 . An average 200 M.T Solid Waste generates per day. The bifurcation of Waste is as under :-

Description	Quantity
Total Waste generate per day	200 M.T
Wet Waste 50% i.e. Kitchen Waste , Vegetable waste , Garden waste, Coconut Cells , waste generate from Juice shop	100 M.T
Other Waste i.e. Glass, timber, saw dust, textile, cardboard, home or office furniture , house hold junk, hair, aluminum foil	100 M.T

Municipal Corporation Sonapat has allotted the work of Integrated Solid Waste Management project Sonapat- Panipat Cluster to JBM Environment Management Pvt Ltd. (Concessioner) MoU was signed between Municipal Corporation Sonapat on dated 25-9-2017. The area of the town has been handed over to the concessionaire in phased manner and whole town has been handed over in September,2019. As per terms & conditions of the agreement the concessionaire is responsible for Segregation at source , Door to Door Collection, Transportation and disposal of waste in scientific manner. The concessionaire has started the work of Segregation at source , Door to door collection and transportation of the waste upto the dumping site. The concessioner has submitted an interim Action plan for segregation of waste , Door to Door Collection , Transportation and disposal of Bio degradable waste , which is enclosed as Annexure-A.

Brief Action Plan for ISWM Plant:-

To achieve the overall objective of Scientific Management of Solid Waste, looking at the above-mentioned facts, it is submitted that the construction of ISWM plant will be completed by December 2020 and department will adhere to the timelines.

In the meantime, the concessionaire will transport the waste to the current dumpsite and the wet fraction of segregation waste will be processed at existing site of MC Sonapat and on dumping site by demarcating a land on the same site till the completion of the ISWM plant. A Material Recovery Facility has already been setup at the same dumpsite and dry fraction/ combustible material are being stored at a demarcated area, which will be utilized, once the plant is operational. Sonapat is a part of the Integrated Solid Waste Management Sonapat- Panipat Cluster, wherein 8 M.W. power Waste to Energy Plant is proposed to be set up in Murthal at Sonapat. Municipal Corporation Sonapat has provided 18.5 Acres land for installation of Waste to energy Plant and 19 Acres land for sanitary land fill for 20 years on lease basis on dated 26-9-2017. Concessionaire has started collection and transportation activities in all the wards of Sonapat Municipal Corporation. PPA was signed on dated 21-9-2018 . But HPPC filed a petition for revision of tariff order, which was again revised through the order dated 30th Sept 2019 and it has been conveyed by HERC that PPA should be re-signed with revised tariffs. Environmental Clearance has also been granted for installation of MSW Plant on 23rd May 2019, thereafter the consent to Establish has also been granted on dated 29-6-2019 . After C.T.E. the concessionaire

has started the work and now the construction of the Plant is in full swing. The Segregation, Pre-processing facility including Composting and Refused Derived Fuel (RDF) recovery units along with Sanitary Landfill (SLF) shall be achieved prior to the COD (commercial operation date). There are restrictions on construction activities by EPCA due to pollution in present winter season, which has further stopped the construction activities at the site, which might further delay in completion of plant construction. However, the overall objective of Scientific Management of Solid Waste, as per NGT orders will be complied with and the RDF produced prior to COD of Plant will be stored and utilized after achieving COD of the Waste to Energy Processing Plant. It is submitted that the installation of ISWM plant will be completed by December 2020 . The action plan submitted by concessioner is enclosed as Annexure-B and department will adhere to the timelines.

4. Existing Status of Legacy waste in Sonapat

In Sonapat legacy waste is not in the shape of hills like Delhi , Bahadurgarh , Yamunanagar, Rohtak. The dumpsite is on an area approximately 11 acres located behind DCRUST university and at a level 4 feet to 5 feet deep from the level of existing road and is surrounded by boundary wall. The photographs showing dump site as well as boundary wall is attached as Annexure- C. The legacy waste is dumped in 5 acre and this site is being used since last 18 months. It is estimated that total waste dumped on the this site is approximately 1.20 Lac ton.

Brief Action Plan for Land Reclaiming (Bio Mining):-

Hon'ble NGT has issued guidelines for the disposal of legacy waste from the old dumpsites. Although the legacy waste is in small quantum and below the ground level and the processing site where ISWM Plant is to be installed is measuring 37.5 acres is separate from the present dump site , however Municipal Corporation, Sonapat will reclaim the existing dump site and will use the same the other purpose . The combustible material from Bio mining shall be disposed off in-processing plant which will be functional by December, 2020. The entire project will cover the following phase:

1. **Phase-I:** However there is no incident of fire on this existing dump site. Even then solution for the controlling the fire incidences by making windrows in future.
2. **Phase-II:** Shifting and Rehabilitation of waste heaps to make space for setting up bio-mining plant setup.
3. **Phase-III:** Reclaiming combustible material for disposing off at after COD Waste to Energy Plant at Murthal.
4. **Phase-III:** Reclaiming land by carrying out landfill reclamation activities.

Model bidding documents keeping in view the waste quantity more than 1 lakh ton has been prepared for bio remediation of legacy dump sites, which are under COSI and CCI approval. The meetings of COSI and CCI are likely to be held on before 31 December 2019, once the approval is received, tender will be issued within 30 working days for the selection of the contractor.

5. Existing status of Solid waste generated from Dhabas

At present there are 20 Nos. of Dhabas along N.H. 44 in Murthal . Solid Waste in the shape of Kitchen waste , garden sweeping , paper , books , cardboard , plastic, synthetic fiber, glass , bulb, rubber, canes , clothes and food from Dhabas. Apart from the above food waste in the shape of leftover cooked and uncooked vegetables etc. The details of the waste generates from Dhabas is as under :-

Sr. No.	Name of Dhaba	Dry Waste in the shape of plastic, cardboard, paper etc. (In Kg)	Food and Vegetable Waste (In Kg)		
			Consumed in piggery farm	Composting through Pits	Mechanical compost
1	Pahalwan Dhaba	20	--	--	60
2	Gulshan Dhaba	20	30	20	---
3	Mannat Dhaba	20	40	10	---
4	Ahuja Dhaba	5	30	---	---
5	Zilmil Dhaba	30	90	---	---
6	Hari Dhaba	30	40	35	---
7	Shree Jee Celebration	20	---	60	---
8	Sukhdev Amrik Dhaba	40	120	40	---

9	Garam Dharam Dhaba	40	150	---	----
10	Haveli	20	50	20	---
11	Bikanawer Wala	10	20	---	----
12	Mannat Haveli	20	15	25	----
13	S.K. Park Blu	10	---	20	---
14	Sunil Vegetable Dhaba	10	25	---	----
15	Royal Murthal Dhaba	10	15	10	----
16	Amritsari Dhaba	5	--	10	----
17	Mohan Kamboj Dhaba	10	20	--	----
18	Shiva Mangla Dhaba	20	30	10	----
19	Phagu resorts	20	50	30	----
20	Shri Krishan Dhaba	Close	Close	----	---
	Total=	360	725	290	60

As all the Dhabas comes under Bulk Waste generator and are disposing food waste by giving it to piggery farms , Dhaba owners have executed MoU with piggery farms owners. The sample copies of agreements are enclosed as Annexure-D. Dhaba owners have also constructed composting pits for disposing Bio degradable waste , the other dry waste like paper , plastic is being disposed off through Rag pickers.

Brief Action plan :-

As per concessioner agreement the Wet waste received from the Dhabas / restaurants/ banquet halls / resorts will be disposed off by installing Bio-methanation plant which will be installed by the concessioner by the end of 2021 as per action plan. The same has already been explained by concessioner in his action plan enclosed as Annexure-B.

6. Existing status of Liquid waste generated from Dhabas

At present there are 20 Dhabas in the Municipal limit which discharge liquid waste in the shape of Sewage . Out of these 20 Dhabas , 7 Nos. have installed modular Sewerage

Treatment Plants and the others are discharging sewage by constructing a tank on Municipal land near DCRUST University and transported the same through close tankers to existing STP at Rathdhana , the details of the Dhabas discharging liquid waste is as under :-

Sr. No.	Name of Dhaba	Domestic effluent (In KLD)	Status of sewage treatment Plant
1	Haveli restaurant	75	Modular STP installed
2	Mannat Haveli, N.H.-44	55	Modular STP installed
3	Phagu resorts	30	Modular STP installed
4	Shree Jee Celebration	73	Modular STP installed
5	Amrik Sukhdev Dhaba	50	Modular STP installed
6	Bikanawer Wala	30	Modular STP installed
7	S.K. Park Blu	30	Modular STP installed
8	Pahalwan Dhaba	<10	Disposing sewage by collecting in a collection tank on MC land and transported to 30 MLD STP at Rathdhana
9	Gulshan Dhaba	<10	---do---
10	Mannat Dhaba	<10	---do---
11	Ahuja Dhaba	<10	---do---
12	Zilmil Dhaba	<10	---do---
13	Hari Dhaba	<10	---do---
14	Garam Dharam Dhaba	<10	---do---
15	Sunil Vegetable Dhaba	<10	---do---
16	Royal Murthal Dhaba	<10	---do---
17	Amritsari Dhaba	<10	---do---
18	Mohan Kamboj Dhaba	<10	---do---
19	Shiva Mangla Dhaba	<10	---do---
20	Shri Krishan Dhaba	<10	---do---

As per direction of Hon'ble NGT the notices have been issued to the Dhaba owners to installed modular STPs who have not installed Modular STP even ,they are discharging less

then 10 KLD sewage, but they have requested that sewerage line had already been laid by Public Health Department along N.H. 44 , after taking necessary approval from N.H.A.I. and 3 MLD STP is proposed to be installed . They have also requested that they will be obliged, if they are benefitted from this STP. They are also ready to pay user charges.

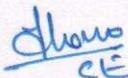
Brief Action plan :-

In reply to the notices serve to the Dhaba owners , who have installed their own modular STP have told that they will reuse treated water for gardening and will sell to the farmers on nominal charges. The sample copies of agreement are enclosed as Annexure- E. Apart from the above, it is submitted that an estimate amounting Rs. 870.65 lacs has already been approved by Govt. for installing 3 MLD STP near DCRUST Murthal. The date for inviting tender has been fixed for 2-12-2019, the details is as under :-

Job No	Name of Work	Estimated (Cost in Lacs)	Bid Document cost + Processing Fee	EMD in (Rs.)	Document Download & Bid Submission		Document Bid Submission Date	Tender Opening Date	Time limit for completion of work
					Publication Date	Close Date			
1642 recall	Providing Sewerage System from NH-1 to proposed STP and Construction of 3.00 MLD Sewage Treatment Plant on SBR Technology at Murthal under MC, Sonapat.	854.50	25000 + 1180 = 26180/-	17,10,000	19/11/2019	29/11/2019	02/12/2019 9.00 Am to 11.00 Am	02/12/2019 1.00 PM	12 months

It is hoped that the work of this STP will be completed by 31-12-2020. As per terms and conditions of the contract the 3 MLD STP will be installed with latest technology with tertiary treatment. The treated 2 MLD treated water will be reused in SWM Plant being installed in Murthal revenue estate and balance treated water will be reused in gardening and other construction activities.

The action plan is submitted here with before Hon'ble NGT.


 Commissioner
 Municipal Corporation
 Sonapat


Present Status Report of Collection & transportation of MSW							
S. No.	Key Milestones					Completion Date	
	Signing of Concession Agreement					26.09.2017	
Quantity of solid waste							
	Quantity of solid waste collected & transported per day					200 MTD	100% coverage
Primary Operation-Collection of waste from the generator							
i)	Date of handover of wards						
	Commencement of C&T (Door to Door & transportation) operation in ward no 22 to 31					26-03-18	100% covered
	commencement of C&T (Door to Door & transportation)operation in HUDA sectors					Jun-19	100% covered
	Commencement of C&T (Door to Door & transportation) operation in ward no 1 to 21					Sept.2019	100% Covered
ii)	Segregation of waste						
		Tonnage	Mixed waste	Segregated waste		Target Date	
		Tonnage	Qty-(TPD)	Qty-(TPD)	Wet	Dry	Date
		200	160	40	20	20	30-11-19
		200	120	80	40	40	31-12-19
		200	100	120	60	60	31-01-20
		200	40	160	80	80	28-02-20
		200	0	200	100	100	31-03-20
	Segregation of waste at source/ at secondary point/ Disposal site						

Secondary Point			
	Partition of dry & wet at Two secondary point		Completed by Dec.2019
Processing of MSW			
i)	Processing of Wet waste	Started processing as per the Windrows Composting method according to the scheduled of segregated waste given above.	
ii)	Setup of MRF		
	MRF (Material Recovery facility) established at main dumping site.		Completed
iii)	Processing Plant		
	Processing and disposal of Waste (Waste to Energy Plant). Work under construction.		Completed by Dec. 2020

JBM Environment Management Pvt. Ltd.
 Plot No. 9, Institutional Area
 Sector-44, Gurgaon-122003 (Hr.)
 20/11/19

Present Status Report of JBM Environ Waste to Energy Project, Sonapat

Report Date: - 19.11.2019

1. Project Key Milestones

S. No.	Key Milestones	Completion Date
1	Signing of Concession Agreement	26.09.2017
2	Signing of Power Purchase Agreement (PPA)	21.09.2018
3	Environment Clearance	23.05.2019
4	Consent to Establish	29.06.2019
5	Start of Civil Construction at Site	30.06.2019
6	Boiler Erection Start	01.11.2019
7	Start of Civil work for Composting	01.06.2020
8	Start of Mechanical & Equipment of Composting	01.08.2020
9	Commissioning of Composting Plant	31.10.2020
10	Commercial Operation Date	31.12.2020

JBM Environment Management Pvt. Ltd.
Plot No. 5, Institutional Area
Sector-44, Gurgaon-122003 (Hr.)
80/11/2019
JBMEPL

2. Status of Boiler & Flue Gas Treatment System (FGCS)

Activity	Status
Boiler Foundation	Complete – 100%
FGCS Foundation	Complete – 100%
Boiler Material received at site	451 Tons
Boiler Material erected	75 Tons
FGCS Material received at site	33 Tons

Boiler Photographs

Boiler Foundations



JBM Environment Management Pvt. Ltd.
 Plot No. 9, Industrial Area
 Sector 24, Gurgaon-122003 (Hr.)
 Rix Paroley
 20/11/19
 JBMEMPL

Boiler Structure Erection



JBM Environment Management Pvt. Ltd.
Plot No. 9, Institutional Area
Sector-44, Gurgaon-122003 (Hr.)
20/11/2019
JBMEPL

3. Status of MSW Pit
Civil Work – 50% Complete

MSW Pit



MSW Tipping Floor



JBM Environment Management Pvt. Ltd.
Plot No. 2 Institutional Area
Sector-44, Gurgaon-122003 (Hr.)
20/11/19
JBME MPL

4. Status of Turbine-Generator (TG) Building
Civil Work – 60% Complete

TG Deck & TG Building



JBM Environment Management Pvt. Ltd.
R. K. Paulley
Plot No. 9, Institutional Area
Sector-44, Gurgaon-122003 (Haryana)
20/11/19
JBMEMPL

5. Status of Air Cooled Condenser (ACC)

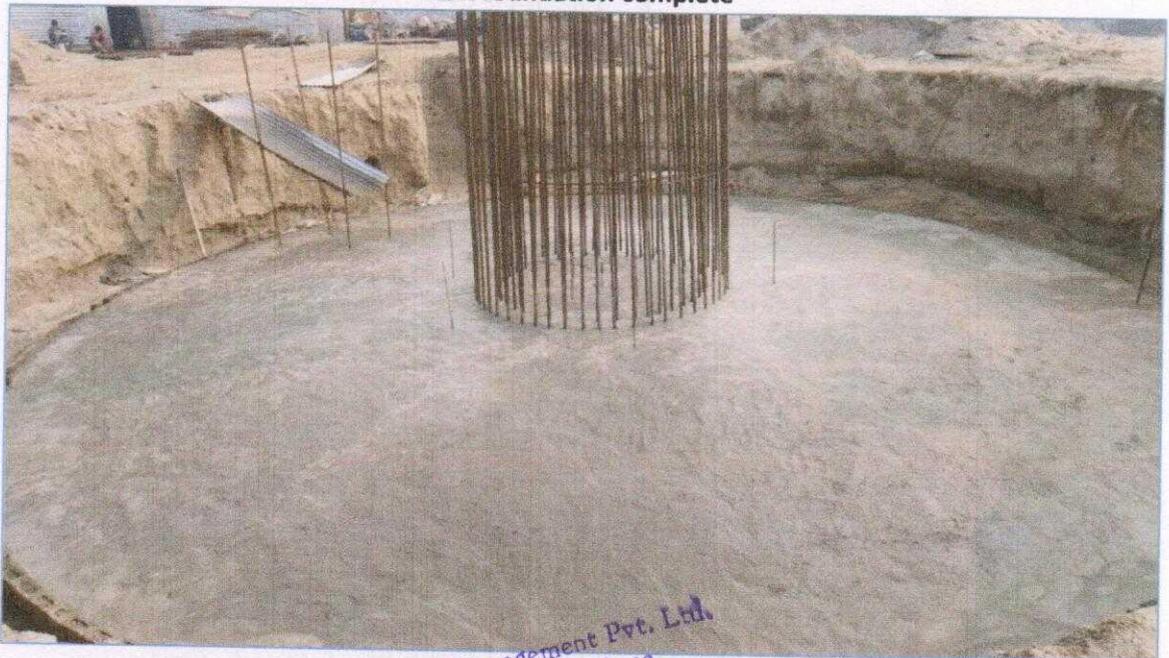
Civil Work – 50% Complete
ACC Material received at Site – 277 Tons

ACC Civil Work



6. Status of Chimney

Raft foundation complete



JBM Environment Management Pvt. Ltd
Plot No. 9, Institutional Area
Sector-44, Gurgaon-122003 (Hr.)
R.K. Pandey
20/11/19
JBMEPL

7. Status of Material Store
Civil Work – 100% complete

Store Column Erection



-----0-----

JBM Environment Management Pvt. Ltd.
Plot No. 8 Institutional Area
Sector-41 Gurgaon-122003 (Hr.)
20/11/19
JBMEMPL

Project Methodology for JBM Environ Waste to Energy Project, Sonapat

1. Project Key Configurations

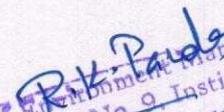
Project configuration is prepared keeping waste availability, waste characteristics, waste escalation and Concession Agreement into consideration.

S. No.	Key Configurations	Value
1	MSW Handling Capacity	2 X 500 TPD
2	Boiler Capacity (Throughput)	1 X 550 TPD
3	Turbine Capacity	1 X 10 MW
4	Target Auxiliary Consumption	15.5%
5	Target PLF	85%

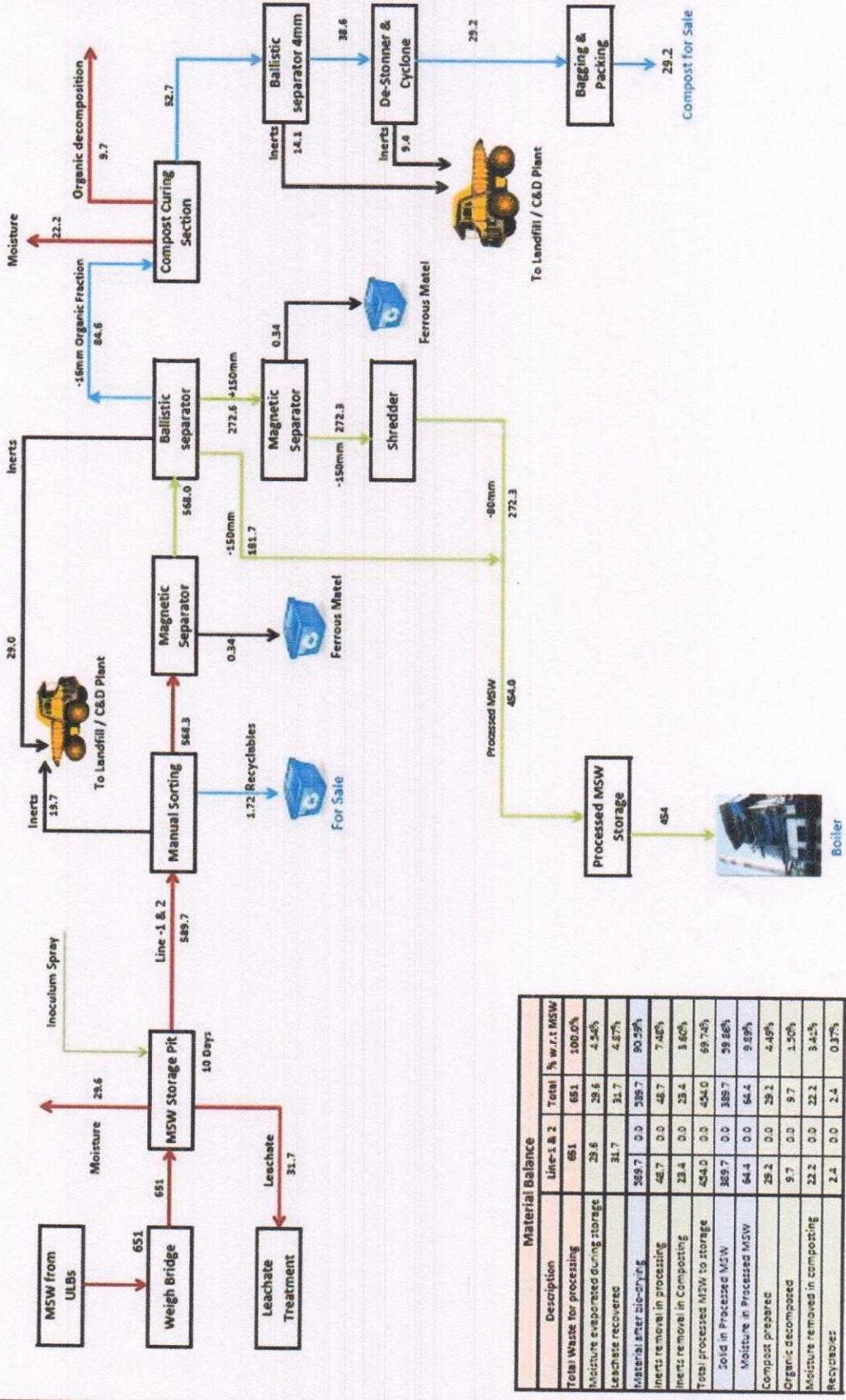
As waste collection is in JBMEMPL scope thus segregation of wet organics waste can be done for bio-methanation at source itself which is an added advantage. Considering the Indian scenario, it is suggested to first establish the waste segregation process at source itself and monitor for two years. Down the line when there be improvement in waste quality due to source segregation and door to door collection of organic waste the bio-methanation technology can be considered. There will be provision in the layout for bio-methanation section for future.

2. MSW Pre-processing

Waste collected by JBMEMPL from all ULBs will be delivered at the proposed plant at Murthal (Sonapat). MSW pre-processing facility consists of MSW unloading and storage, manual / mechanical segregation, processed MSW preparation & storage and composting section for organic fraction. The detailed process flow & material balance diagram for processing plant is as given in below figure.


 JBM Environment Management Pvt. Ltd.
 Plot No. 9 Institutional Area
 Sector-44 Gurgaon-122003 (Hr.)
 20/11/19
 JBMEMPL

Process Flow & Material Balance Diagram for Pre-processing



Material Balance			
Description	Line-1 & 2	Total	% w.r.t MSW
Total Waste for processing	651	651	100.0%
Moisture evaporated during storage	25.6	25.6	4.54%
Leachate recovered	31.7	31.7	4.87%
Material after bio-drying	369.7	369.7	56.8%
Inerts removal in processing	48.7	48.7	7.46%
Inerts removal in Composting	23.4	23.4	3.60%
Total processed MSW to storage	454.0	454.0	69.74%
Solid in Processed MSW	369.7	369.7	56.8%
Moisture in Processed MSW	84.4	84.4	12.81%
Compost prepared	29.2	29.2	4.48%
Organic decomposed	9.7	9.7	1.50%
Moisture removed in composting	22.2	22.2	3.42%
Recyclables	2.4	2.4	0.37%

JBM Environment Management Pvt. Ltd.
 Plot No. 9, Institutional Area
 Sector-44, Gurgaon-122003 (Hr.)
 20/11/2019

3. Power Generation (Boiler & Turbo Generator)

Boiler with Processed MSW throughput equivalent of 550 t/d has been considered. Boiler combustion system would be designed to operate on Processed MSW with calorific value in the range of 1,100-2,000 kcal/kg. Incineration is the most popular waste treatment method that transforms waste materials into useful energy. Reciprocating type technology has been selected as this has been proven under Indian condition and versatility in terms of fuel quality.

In order to achieve the emission norms as per above table, the flue gas generated in boiler is to be treated by using suitable flue gas cleaning system before releasing into the atmosphere. Flue gas cleaning system (FGCS) processes is considered for untreated combustion gas to limit harmful pollutants such as emissions of dust, acidic gases, heavy metals, and dioxins to levels well below legal emission limits.

Turbo-generators convert the thermal energy of steam into mechanical work (Turbine) & then convert the mechanical energy to the electricity (Alternator). Machine and operating parameters, the alternator can be either directly coupled with the turbine or mechanically connected through a gear box in between; latter is mostly in case of smaller capacity machines such as the ones for WtE projects.

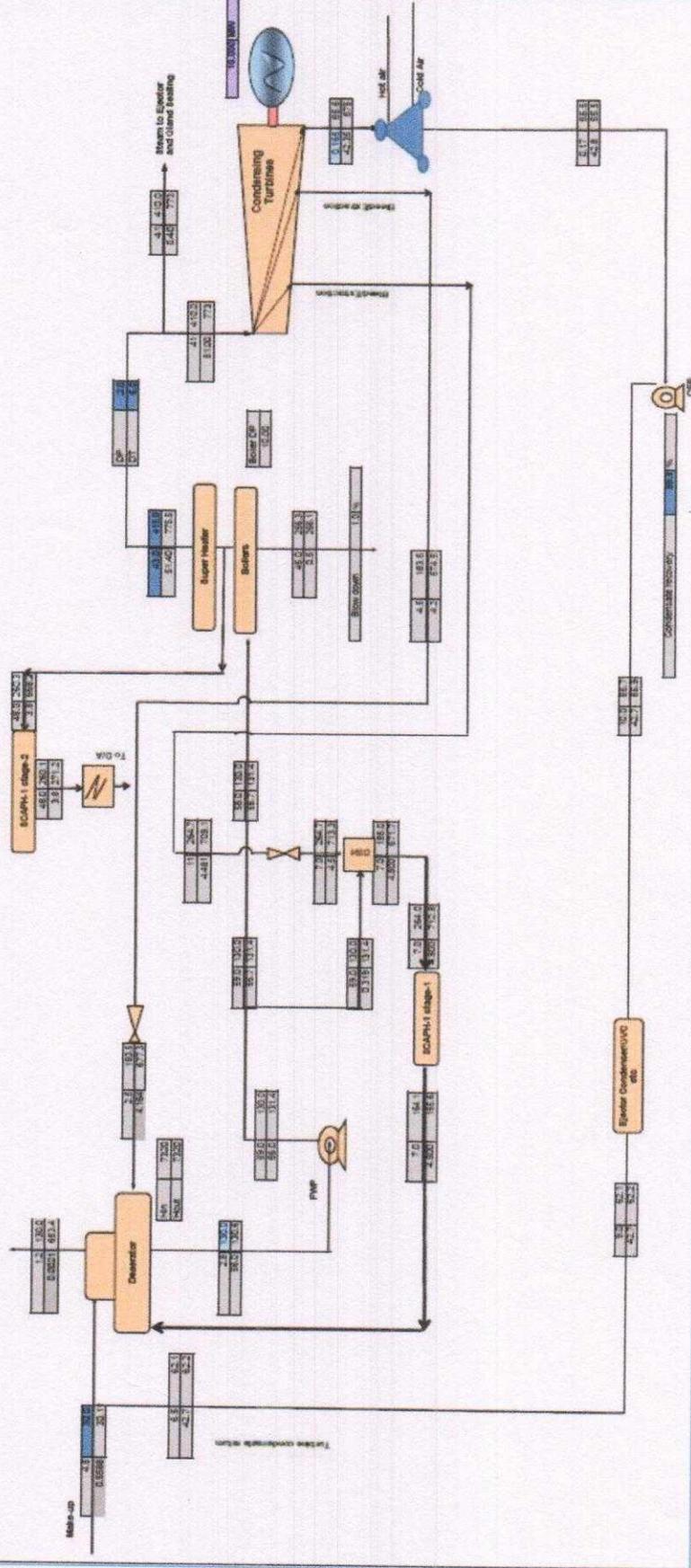
The detailed Heat and Mass Balance Diagram (HMBD) are as shown in below figure.

JBM Environment Management Pvt. Ltd.
Rokhli Institutional Area
Sector-44, Gurgaon-122003 (Hr.)
20/11/19

Heat and Mass Balance Diagram for ACC

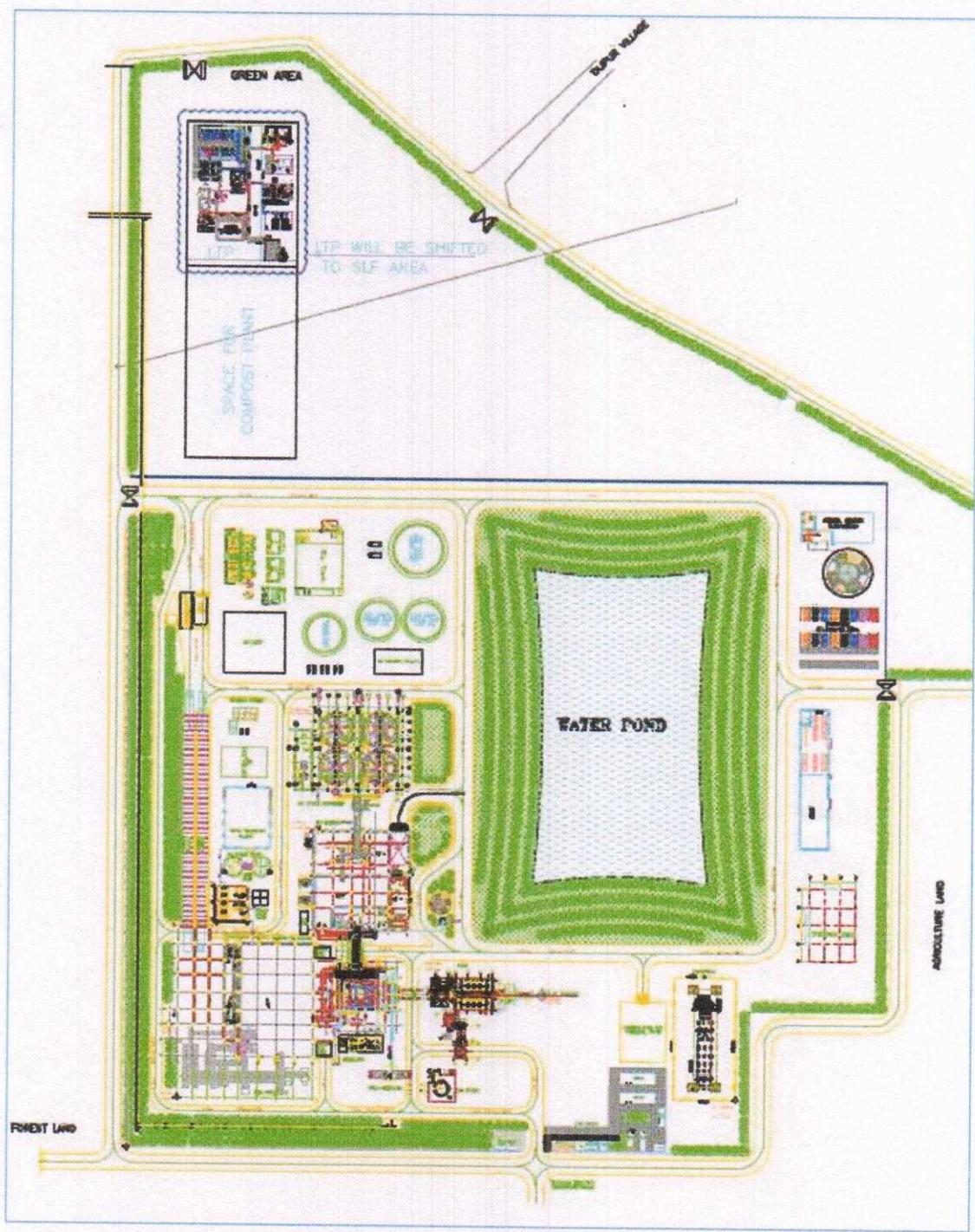
Gross power generation	kW	3000
Auxiliary power	%	15%
Net Power generation	kW	2550
FC	MAN	5.14
NOX MAN	3.08	
SO ₂ MAN	0.67	
SO _x MAN	0.67	
CO ₂ MAN	2.04	

pressure (kg/cm ² (a))	Temperatures (°C)
Flow (t/h)	Enthalpy /kcal/kg



JBM Environment Management Pvt. Ltd.
 Plot No. 9, Institutional Area
 Sector-44, Gurgaon-122003 (Hr.)
 20/11/15

4. Plant Layout



Page 5 of 5

JBM Environment Management Pvt. Ltd.
 P. No. 17, Institutional Area
 Sector-44, Gurgaon-122003 (Hr.)

R.K. Pathak
 20/04/19

২২.





श्रीमानजी,

हमारे शहर पर 30kg गिला ⁽⁷⁾
 कूड़ा निकलता है। जिसका निष्पादन के लिए
 हमने Composting Pit बनाई हुई है।
 जिससे हम श्वाद बनाते हैं। इसमें से
 सूखा 20 kg निकलता है जिससे हम निगम
 की गाड़ी में डाल देते हैं। ^{Waste} ^{Waste} ^{की}
 हम STP Plant में भेज देते हैं।

SNIVA TOURIST DHABA

GULSHAN VEG. DHABA

G.T. KARNAL ROAD, MURTHAL, SONIPAT (HR)
131027

REF NO.....

DATE:.....

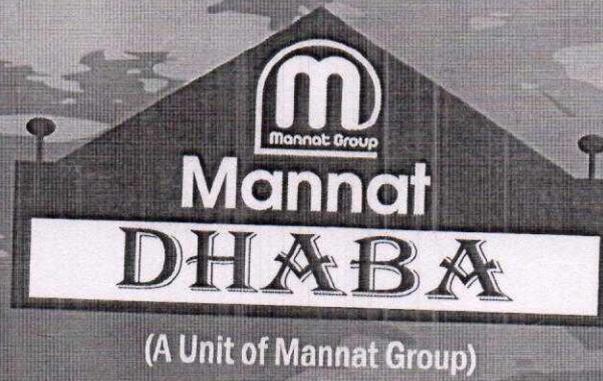
श्रीमान् जी

हमारे 'G.T. Road' का गीला कूड़ा प्रत्येक 50kg
 मात्रा में उठाकर लाया जाता है, और सप्ताह में एक बार
 का डिल्ली और सब्जी की waste ~~हमारे~~ हमारे
 एक गाड़ी में डालकर है। जिसकी हम खास
 अनाद है। और जो Liquid waste water
 6000 लीटर पानी में डिल्ली है उसका हम S.T.P
 Plant में डाल देते हैं। जिससे निकलने वाला है
 जो आगे waste बनता है हम नगर निगम की गाड़ी में
 डालकर देते हैं।

GULSHAN VEG DHABA
 G.T. Road, Murthal
 Mob:-09215582139

TIN No. : 06923021872

(M) 9254303230



49 Mile Stone, NH-1, Murthal, Sonapat-131001
Website : www.mannatgroup.in, E-mail : info@mannatgroup.in

Ref. No.....

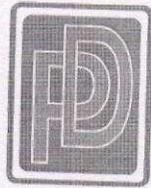
Dated..... 10-10-2019

श्रीमान जी,

आपके बाल पर 50kg गिला हुआ निकलता है, जिसमें से 40 kg गिला हुआ PIG FARM वाले ले जाते हैं और 10 kg गिले हुए का हम खाते जाते हैं। 20 kg सुखवा हुआ निकलता है जिसे हम निगम की गाड़ी में लाने जाते हैं। और हम लोगका 4000 लीटर पानी 10 घण्टा ~~में~~ में निकालते जाते हैं।

[Signature]
9996056066





PAHALWAN DHABA

✓ 2

श्रीमान जी,

आपके हॉट पर 60kg पौधा फुल

निकलना है जिसके सिट्रोल के लिए आपने

Treegreen खास बनाने की मशीन लगाई हुई है

जिसका हम खास बना रहे हैं लूका 20kg निकलना है

जिसके हम निगम को ग्राहक से खाल रहे हैं. आपका

Liquid. DABTE 2000kg निकलना है जिसके हम 570.
Plant से मंगल रहे हैं.

Handwritten signature

805311252

For PAHALWAN DHABA

Prop.

49 K.M. Mile Stone, G.T. Karnal Road, Murthal (Sonapat) Haryana
Mob. : 0 805311252, 0 9813182852
Phone : 0130-2102484
e-mail : info@pahalwandhaba.com
website : www.pahalwandhaba.com





Haveli Restaurant & Resorts Ltd.

Wastewater:- STP plant is installed by Haveli. Wet water is treated by the plant (STP) and used in used in plant. It's quantity is 25 to 30 thousand liter water.

- 2. Dry waste:- 10 kg Dispose at dumping site of M.C.S.
- 3. Wet waste:- 20 kg :- Dispose in Composting pit.

[Signature]
11/10/19
C Haveli (HR)



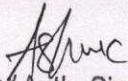
**SUKHDEV
VAISHNO
DHABA**

श्रीमान जी,

दिनांक: 10.10.2019

हमारे ढाबे पर 70-80 किलो गिला कूड़ा निकलता है जो कि हम सूअर फार्म को देते हैं और गंदे पानी के लिए हमने एसटीपी प्लांट लगाया हुआ है जो गन्दा पानी आता है उसे हम साफ़ करके अपनी जमीन पर छिरकाव के लिए इस्तेमाल करते हैं और उसके लिए हमने पोलुशन कण्ट्रोल बोर्ड से परमिशन ली हुई है और जो कटी हुई कच्ची सब्ज़ी निकलती है उसे हम पिट में ढाल देते हैं उससे जो खाद बनती है उसे हम अपने पोधो में इस्तेमाल करते हैं और जो सॉलिड कूड़ा निकलता है उसे हम नगर निगम को दे देते हैं।

For SUKHDEV VAISHNO DHABA


Auth. Signatory

G.T. Road, VPO Kurar
Ibrahimpur, Distt. Sonapat(HR)
Tel : 86071 00811, 86071 00809
www.amriksukhdev.com
sukhdevdhaba1956@yahoo.in

HOTEL S.K .PARK BLU

Dear Sir,

For your information, We are pleased to inform that

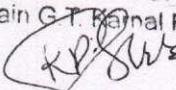
Our wastage of per day is 10 to 15 kg per day. This wastage is used for Decomposed purpose and after treatment we use this for plant garden.

We use our used water in STP plant and after treatment we use if for our washing area, plants watering And gardening.

For the raining water we have four rain harvesting systems for rainy water.

For your more information, We throw our dry waste at government dustbin place.

PARKBLU HOSPITALITY LLP
Main G.T. Karnal Road, Murthal


Regards,

10/10/14

HOTEL S.K.PARK BLU

MURTHAL

सर्वोपयोगी,

श्रीमान महोदय
नगर निगम (सोनीपत)

श्रीमान जी हमारे कार्ब पट (खगारम धरम)

गीला और खुखा का तरह का कूड़ा होता है।

गीला कूड़ा इसमें ^{लगभग (150 किलो) होता है} मकर [↑] खुबेद और शुभाम

खुआर फार्म वाले लैकर जाती है जिसमें बीटी,
दाल और चावल मिकस होता है,

खुखा कूड़ा (जिसमें टीन, पानी की बॉतल
और बीरी होती है, वह साथ

कूड़ा कबाड़ी वाला लैकर जाता है
और खाक - खाफाई का काम पूरकित

एकान करवती है, स-र-र-र सेवा

आमि भान है नदल काम करने
की पूर्ण संपूर्ण कोशिश करते हैं।
अभवाप

खुखा कूड़ा
→ 40 Kp
Per day हम
Dump Site पर
पहुंचा देते हैं।
Liquid waste
2000 लीटर हम
DTP Machine
से काम करते हैं।
आपने खेत में
साफ है।

for

Date
10/10/2019

GARAM DHARAM DHABA
NH-1, Village K... ar, Ibrahimpur
52, Mile Stone, Sonapat
Murthal, Haryana

गारम धरम ठाबा
मुख्यालय (सोनीपत)

Jhilmil Dhaba

G.T. Road, Near DCRUST University, Sonapat-131027

Ref No

Date: 10/10/2

श्रीमान जी

नगर नौगांव सोनीपत

1) सुखा बुडा लो एमन फीर वगैर दुइ ए उरम खाल बा.

2) गीला बुडा एमन 80-90 kg होला ए वद गाल के सुखे फास चाल ल जात ए,

3) जो सुखा - पनी + चाओ सुखा असा वच्यारो ए वद समान उपन वीचल से नगर-नौगांव के दुपारा स्थान पर पहुचा दिपा जात.

4) पानी को पम्परी ट्यूबरी बग्गा रेखा ए उरम पानी दुसठा करम सोनीपत रोडवन नगर नौगांव का ट्यूबोवैट पम्परी से पहुचा दिपा जात ए जोसकी परीक्षण एमन नगर-नौगांव-सोनीपत सेल रेखा है.

M. S. D. 10/10/19

श्रीमान जी, एम कोली श्री वागनु का उरम नदर श्रीमान जी, एम साफ सफाई आ पूरा 2 स्थान रेखा लीजा एमारा मारल एमारा मुयल साफ सुथरा है.



10/10/2019

श्रीमान जी

हमारे ठेके पर 25 kg गीला कूड़ा निकलता है। जिसे हम खाद बताते हैं। और कुछ खाते लायक बचा हुआ कचरा (WASTE) को पशुओं के लिए खिलाते हैं और सूखा कचरा 20 kg निकलता है। जिसे हम विगम की गाड़ी में डाल देते हैं। LIQUID WASTE 1000 LTR निकलता है। जिसे हम पक्का होट सिमेंटेट में डकटा करते हैं। और भरत पर उसे साफ करवाते हैं व STP में पहुँचाते हैं और इसे पेड-पॉच व पानिंग में USE करते हैं। हमारा अपना STP है।

For Mannat Haveli

Auth. Signatory

35.

Bikanerwala Food Pvt. Limited

Our wastage per day is around 8-10 kg per day. We treat our wastage (wet) in STP plant. And for other waste we have a picker that picks up our wastage and decompose it. We have installed STP plant for decomposing our daily wastage.

water \rightarrow 500 litre
Dry wastage \rightarrow 15-20 kg / Day

Sachin

BIKANERWALA FOODS PVT. LTD. (Murthal)
Khasra No. 42/21, Mo. 22, 68/1/1 W.I.
Bhigan, Garhwa, Sonapat-124301

श्री दे
श्री गुरु

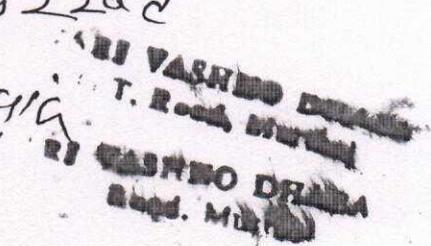
गुरुदेवकी शिष्या

- ① श्री गुरुजी हमें (120) पुस्तों का समूह भेंट करके हैं, इनका खर्च लें।
- ② श्री गुरुजी हमें श्री गुरुजी (गुरुजी) की पुस्तकें भेंट करके हैं। श्री गुरुजी 600 700 रुपये की हिसाब है।
- ③ श्री गुरुजी श्री गुरुजी (गुरुजी) की पुस्तकें भेंट करके हैं। श्री गुरुजी 600 700 रुपये की हिसाब है।
- ④ श्री गुरुजी श्री गुरुजी (गुरुजी) की पुस्तकें भेंट करके हैं। श्री गुरुजी 600 700 रुपये की हिसाब है।

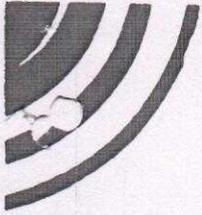
श्री गुरुजी श्री गुरुजी (गुरुजी) की पुस्तकें भेंट करके हैं। श्री गुरुजी 600 700 रुपये की हिसाब है।

श्री गुरुजी श्री गुरुजी (गुरुजी) की पुस्तकें भेंट करके हैं। श्री गुरुजी 600 700 रुपये की हिसाब है।

श्री गुरुजी श्री गुरुजी (गुरुजी) की पुस्तकें भेंट करके हैं। श्री गुरुजी 600 700 रुपये की हिसाब है।



8



Number 1

AHUJA Vashno Dhaba

Main G.T. Karnal Road, Murthal
9466291931, 9896554664, 9466381673, 9466381676,
9466291941, 9896083478, 9896117973, 9813055100

Ref. No.....

Dated.....

श्रीमान श्री

हमारे बारे में 10 kg की मात्रा
में निम्नलिखित किस्म के मिश्रण के लिए
हमारे समक्ष लाया गया है जो आपकी
सुविधा के लिए आपका ध्यान देता है

इसका 575 निम्नलिखित किस्म का मिश्रण की
मात्रा के बारे में हमारे लिखित वॉल्यूम 200 L.
निम्नलिखित किस्म का मात्रा 575 का वॉल्यूम
लेने के लिए पाठ्य सामग्री 575 के लिए है

श्रीमान श्री

9466291931

For No. 1 AHUJA DHABA

10/10/19

श्री मान जी,

इसके बारे में 15 से 20 रु
 तक बिना कस्टा निवृत्तता है। जिसका
 निष्पत्ति के लिए हम अपने जमादार को
 इसका मर के इसका हर दिन के देते है।
 का बिना कस्टा अपने सुन्दर के लिए
 के लिए है। इसका दिन के बाद हमारे पास
 कस्टा की कस्टा बाकी नहीं बचता !

धन्यवाद

MOHAN KAMBOJ LHABA
 AC ROOMS
 G.T. Road, Murthal (Sonepat)

Bill / Invoice

Mohan Kamboj Dhaba

A/C ROOMS

G.T. Road, Murthal Distt. Sonepat-131001, Haryana

Mohan Kamboj
 10/10/19 (886964990)

M.: 9305447185,
 9813204250

Royal Murthal Dhaba

Nh1 Murthal Near Flyover (Sonepat)

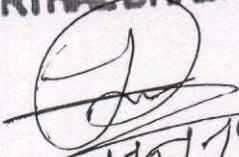
Ref.....

Date.....

श्रीमानजी

हमारे हाँव पर 05 Kg गीला एगो
 निवलता है जिस एग खाद बगल है और कुछ
 खाद लथलथया हुआ एगो (WHEAT) का पशुओं का
 लिसा पीजवात है और सुरवा एगो 05 Kg
 निवलता है जिस एग निगम एग गार्डी में हान देत है
 LIQUID WASH 500LR निवलता है जिसो एग
 पक्का हाँव सिगरेट्स हासिल हल्ला एगो है और
 करने के उसे सोज एगो है वें ग्राप में पड़यत
 है

ROYAL MURTHAL DHABA


 10/10/19


Annexure - "E"
40.

HOTEL S.K .PARK BLU

Dear Sir,

For your information, We inform you that ,Our wastage of per day is 10 to 15 kg. This wastage is used for Decomposed purpose and after treatment we use this for plants and garden.

We use our used water in STP plant and after treatment we use if for our washing area, plants watering And gardening.

For the raining water we have four rain harvesting systems for rainy water.

For your more information, We throw our dry waste at government dustbin place and food wastage given to piggy farm .

Murthi
19/11/19.

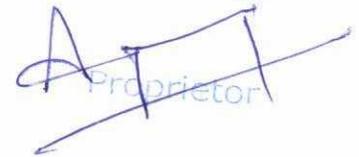
Regards,

HOTEL S.K.PARK BLU

MURTHAL

हमारे पास स्वयं का STP प्लांट है। हम इसका पानी हम पार्किंग में दिड़काव के लिए व खेत में सिचाई के लिए व स्वयं के पेड़-पौधों में प्रयोग करते हैं। हम गीले कचरे का प्रयोग खाद के लिए प्रयोग करते हैं। खाद में हम स्वयं तैयार करते हैं। कचरे से बनी खाद का प्रयोग हम अपने पार्क के पेड़-पौधों में करते हैं।

For Mannat Haveli


Proprietor

DA

To,

THE MUNICIPAL CORPORATION

SONIPAT, HARYANA - 131001

SUBJECT:- ST. PLANT WATER USAGE & WET WASTE

DEAR SIR,

AS PER THE KNOWLEDGE OF ~~THE~~ BIKANERVALA, MURTHAL THE TREATED WATER USAGE IS FOR GARDENING & FIELD FOR IRRIGATION PURPOSE. THE WET WASTE IS USED FOR COMPOST MAKING.

YOUR'S SINCERELY,


RAMUL GANGAR
UNIT MANAGER
BIKANERVALA MURTHAL

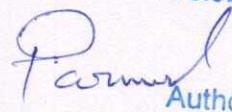
BIKANERVALA PUDDE PVE LTD. (MURTHAL)
Office No. 12/21, Phase II, Sonapat-131001
Gangar, Sonapat-131001

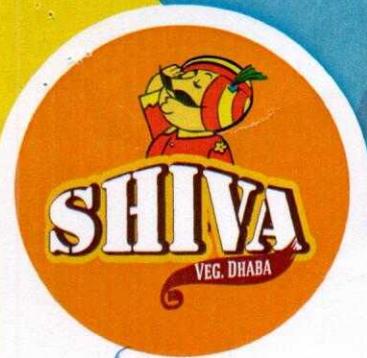
श्रीमान

महोदय जी

निवेदन यह है कि हमारा S.T.P प्लान्ट का जो पानी निकलता है वो सारा पानी हम अपने पार्क और यह पीछा में डालते हैं. हम अपना गीला सचरा गाँव कुब पीगरी पार्क पानी को देते हैं। इनके साथ फोर रजगरीमेंट नहीं है B.W.G. हम अपना लियार कर रहे हैं लियार होत ही हम अपना खाद बनाना उसमें लियार कर देंगे

महोदय
श्री जी ठापा

Shree Jee Celebrations Pvt. Ltd.

 Authorised Signatory



SHIVA TOURIST DHABA

G.T. ROAD, Murthal, Sonapat (Hr.)
Call : 9837305111, 7830043918
E-mail : shivavegdhaba@gmail.com

शुभ रात्रि

कार्मिशावर लाहूर
नगर निगम
लोनीपट

श्रीमान जी

आपके कार्यालय के पत्र नं. 42/SI/15/11/2019 के सद्वर्तन के
विषय में कि हम अपना खुद का STP 3 महिन के Setup कर देंगे।
इस शर्त में STP Set न होने पर हम खुद जिम्मेदार होंगे व
जो जुर्माना आप द्वारा लगाया जाएगा वो भरने के जिम्मेदार होंगे।
व हम अपना अपना खुद का खाना कुछ मात्रा में कुराड़ गांव के खुदक पालन
वाले को देते हैं जिन्हें खाकर मंत्री हजरीमें नही है। हमने अपनी पिए
अना रखी है कुछ मात्रा में हम खाने व पाने करते हैं। बिना हम अपने
पैज पोसा के मत देते हैं।

For Shiva Tourist Dhaba

प्रदीप

Prop.

19/11/19

9837305111

सेवा में,

राजर पालिका, खानीपत (हरियाणा)

श्रीमान जी हमारे S.T.P का पानी Water Tank \uparrow +22
 लेकर जाता है। और हमारा जी खाद्य पदार्थ
 के अवशेष है कुछ सी तो सुकर वाले लेकर जाते हैं
 जिसका नं०. (9050475746) और नरेश नाम है
 और कुराड का निवासी है।

कुछ अवशेष का हम खाद्य बनाते हैं।
 हम आगे भविष्य में S.T.P का पानी अपने बरत पर
 प्रयोग करेंगे।


 GARAM DHARAM DHABA
 NH-1, Village K... Ibrabimpur
 52, Mile E... Sonapat
 Murthal, Haryana

SHRI KRISHNAM DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated 19/11/2019

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Shri Krishnam Dhaba

Auth. Sign

NO. 1 AHUJA DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated ~~19/11/19~~ 47.

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

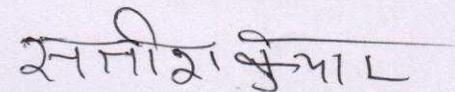
It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s No. 1 Ahuja Dhaba



Auth. Sign

SHIVA MANGLA DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated 20-11-19

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

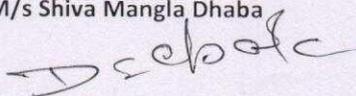
It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Shiva Mangla Dhaba



Auth. Sign

GULSHAN DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated 15/11/2019

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Gulshan Dhaba



Auth. Sign

MANNAT DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. SPV/11/19

Dated 20/11/19

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

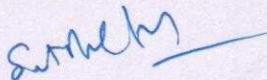
It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said-show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Mannat Dhaba



Auth. Sign

HARI DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated 18/11/19

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Hari Dhaba

Auth. Sign



AHUJA DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated 18/11/19

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

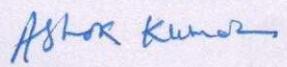
It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Ahuja Dhaba



Auth. Sign

53.

PAHALWAN DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. _____

Dated 20/11/19

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. _____ on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Pahalwan Dhaba



Auth. Sign

JHILMIL DHABA

GT Road, Murthal, Sonipat (Hr.)

Ref. No. 582

Dated 19.11.2019

To

The Executive Officer

Municipal Corporation

Sonipat

Subject :- Directions under section 33-A of Water (Prevention & Control of Pollution) Act, 1974

Ref:- your office letter No. B9/S.1/15/11/2019 on dated 15/11/2019.

R/sir,

In this connection it is intimated that we have already submitted so many times the reply of show cause notices issued by your Department that our dhaba association has constructed septic tank for proper storage of domestic effluent & after that this domestic effluent goes to common pit and our unit has obtained the permission from municipal corporation Sonipat for lifting of Sewerage water through tankers and discharging into STP at Rathdhana for proper treatment of domestic effluent generated from our unit. Copy of permission is again attached.

It is also mention here that we have ensured by the Govt. that a common STP will be installed for proper treatment of our domestic effluent and for this the Government has already made the tenders for construction of STP by Urban Local Bodies but due to elections this is not started by the Department and if we install the individual STP for treatment of our domestic effluent this amount will be null & void after construction of STP. At this time our unit is very hardship condition due to low frequency of visitors. We are not in position to install the individual STP.

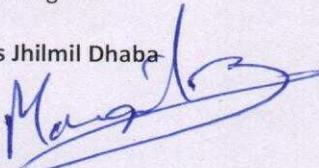
It is also mention here that we all are approaching the Govt. for speed up the construction work of STP as early as possible because all our units are situated within the periphery of 500 mtrs. away from the common STP site and all the pipelines from the units has already laid by the Govt. for carrying the domestic sewerage from the dhaba's to STP site .

It is also submitted that our unit has constructed proper composting pit for solid waste generated from our unit & after composting this is used as manure for plantation/horticulture.

Therefore, keeping in view the position explained above, you are requested that the above said show cause notice may be withdrawn and no action will be initiated against our unit. We are also praying that please guide to us for proper disposal of domestic effluent without installing individual STP and we ensure that we all are follow all the rules and regulations issued by the board time to time in future.

Thanking You

M/s Jhilmil Dhaba



Auth. Sign



**HAVELI RESURANT & RESORT LTD
G.T. ROAD VILLAGE BHIGAN SONEPAT**

Ref. H RR L/2019-20/
DATE- 19.11.2019

To,
MUNICIPAL CORPORATION
SONEPAT (HARYANA)

SUB. USE OF WASTE WATER

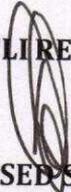
Respected Sir,

Kindly refer to your office Memo NO. 47 DT 19.11.2019, We would like inform you that, We are Reused our treated water in Gardning, Plantation, some Wastage water give to piggery, some Wastes water used as compost, . We have automatic STP Plant, it is working well condition.

We have agreement to pigger in Written

Thanks & Best Regards

For HAVELI RESTAURANT & RESORTS LTD


AUTHORISED SIGNATORY